

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

COMP.APPL/86 (CH)2020
&
CP No. 51/Chd/HP/2019

IN THE MATTER OF:-

Mrs. Manju Pandit

...

Petitioner

Versus

**Kangra Hydro Power Ventures Pvt.
Ltd. & Ors.**

...

Respondents

Under Section: 241 (1) & 244 of CA 2013

Rule: 11 NCLT, Rules 2016

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer

July 12, 2024